

WP (C) No. 22/2017
M/s Himalaya Distilleries Ltd. vs. M/s Dreambox
Marketing (A) Pvt. Ltd. & Anr.

BEFORE
MR. JUSTICE SATISH K. AGNIHOTRI, CJ

02. 03.07.17 Present: Mr. Anup Gurung, Advocate for the Petitioner.

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IA No. 1 of 2017

This is an application, seeking permission of the Court to withdraw this petition. It is ordered.

Resultantly, the writ petition is dismissed as withdrawn.

Chief Justice
03.07.2017

pm **Index : Yes / No**
Internet : Yes / No